

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI  
ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/849/2020  
NAME OF THE PETITIONER(S) : Sha Kantilal Jayantilal  
NAME OF THE RESPONDENTS : Sreesai Trading India Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

The Learned Counsel Mr. Sathyanarayanan on behalf of the Counsel on record Mr.B. Sarath Babu appeared for the Applicant through video conferencing platform.

IRP is yet to submit the 1<sup>st</sup> Progress Report to this Tribunal. But the Ld. Counsel for the Applicant states that he filed the Report vide SR No.1322 & 1323 on 13.09.2022. It seems the report not filed properly.

List this matter on 27.10.2022 for IRP report and further hearing.

  
-Sd-  
(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT

  
-Sd-  
(SAMEER KAKAR)  
MEMBER (TECHNICAL)